

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 2**  
**IA-2278/ND/2021**  
**(IB)-2721(ND)2019**

**IN THE MATTER OF:**

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant

Vs.

M/s Three C Shelters Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 21.05.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Pankaj Agarwal, Mr. Ravi Kishore, Advocates  
For the RP : Mr. Sanjay Bhatt, Mr. Karan Kohli, Advocates

**ORDER**

**IA-2278/ND/2021:**

This is an application filed by Oasis Suppliers Private Limited seeking the copy of report, declaring re-consideration of the claim on supply of further documents, by RP. Mr. Sanjay Bhatt, Learned Counsel appearing for the Resolution Professional states that they have already served to the Counsel for the Resolution Professional. He further undertakes to serve through e-mail during the course of the day.

Application stands **satisfied and disposed of.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

